

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1205

ANSWERED ON:28.07.2015

Cutting of Trees

Maragatham Smt. K.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the forest officials have cut down 4000 trees in Taj Eco Zone and sold them without any written orders or intimation;
- (b) if so, the details thereof;
- (c) whether the Government has sought any report from the State Government in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (d) In response to a newspaper report dated 3rd July, 2015, this Ministry had written to the Government of Uttar Pradesh to furnish a detailed report on the issue at the earliest. As per the report received from the State Government of Uttar Pradesh, an enquiry committee has been constituted under the chairmanship of Commissioner of Agra division and the report is awaited.

Further, the National Green Tribunal has taken up this issue suo moto and has directed the Government of Uttar Pradesh to submit a comprehensive report in the matter. On 20th July, 2015, it directed Advocate Mr.M.C.Mehta and a representative of Indian Council of Forestry Research and Education, Dehradun to inspect two sites in the area and submit a report within two weeks.
